

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st September, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
|----------------------|--|---|--|---------|
| FOR ADMISSION | | | | |
| 1. | Original Application No. 75/2015(CZ) | Kirti Gupta Vs. M.P. Pollution Control Board | Mr. Ravikant Patidar, Adv. | |
| FOR HEARING | | | | |
| 2. | Original Application No.319/2014 (M.A. No.623/14) (M.A. No.54/15) (M.A. No.55/15) (M.A. No.249/15) (M.A. No.318/15) (M.A. No.319/15) | Dukalu Ram Vs. Union of India & Ors. | Mr. Atindriya Chakrabarty Adv. Ms. Parul Bhadoria Adv. Mr. Siddhartha Singh Chouhan Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. | |
| 3. | Original Application No. 31/2015 (CZ) | Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors. | Mr. Ayush Dev Bajpai, Adv Mr. Yadrendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. | |
| 4. | Original Application No. 68/2015 (CZ) | Rohit Shrivastava and Ors. Vs Shri Ram Heights & 3 Ors. | Mr. Rohit Sharma, Adv. Mr. Prashanth Sthapak, Adv. | |
| 5. | Original Application No. 313/2014 (CZ) (M.A.No.435/15) (M.A.No.436/15) (M.A.No.455/15) | Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors. | Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R-MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv. Mr. Shantanoo Saxena, Adv. | |

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in